

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-5-2020

Sociedade de Fomento e
Industrial Pvt. Ltd. ... Applicant.

Versus

1. Asst. Commissioner of Income Tax
& Ors. ... Respondents.

Mr. Rafiq Dada, Senior Advocate with Mr. Parag Rao and Ms. Swati
Kamat, Advocates for the Applicant.

Ms. Suzan Linhares, Standing Counsel for the Respondents.

Coram : M.S. Sonak. J.

Dated :15th May, 2020

P.C.:

Heard Mr. Rafiq Dada, Senior Advocate with Mr. P. Rao,
learned Advocate for the Petitioners. Ms. Suzan Linhares, learned
Standing Counsel appears on behalf of the respondent nos. 1 and
2.

2. At the request of Ms. Suzan Linhares, learned Standing Counsel, the concerned respondents are granted time latest upto 22.05.2020 to file their response to the amended petition. The reply to be served upon the petitioner/counsel by email latest by 22.05.2020.

3. Upon receipt of reply, the petitioners are granted liberty to file a praecipe for taking up this matter on the next available date.

M.S. Sonak. J.

MF/-